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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 77/2017 with C.P. No. 19/397-398/NCLT/AHM/2017

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017**

Name of the Company: Rajkumar Dindayal Agrawal & Ors.
V/s.
Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	UMESH VED	PCS	R-1/2/3	Umesh + Ved
2.	MOHIT GUPTA	ADV	Petitioners	Mohit Gupta
3	KARAN VALECHA	ADV	Petitioners	Karan

ORDER

Learned Advocate Mr. Mohit Gupta with Learned Advocate Mr. Karan Valecha i/b A.R. Gupta & Associates present for Original Petitioner. Learned PCS Mr. Umesh Ved present for Original Respondents no. 1 to 3.

List the matter on 07.11.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 6th day of October, 2017.